COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 273 of 2015 & IA Nos. 441 of 2015, 120, 139 of 2016

Dated: 1st August, 2017

In the matter of:

West Bengal State Electricity Distribution Company Ltd. Appellant(s) Vs.

Central Electricity Regulatory commission & Ors. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **26-09-2017**.

PPS/Court Master

tpd